



Jain, Ld. Counsel for the R.P. during the course of the day. The Resolution Professional is directed to file response within a week.

List on **20.7.2022**.

IA-1508/2021 :

List this IA on **20.7.2022**.

IA-1934, 1994/2021 :

List these I.As on 23.8.2021. The parties may complete the pleadings, if not already completed.

IA-3051/2022 :

List on **11.8.2022**.

IA-1554/2022, 3884/2021, 3895/21, 3896/21, 3899/21, 1016/21, 1020/21, 1025/21, 1032/21, 1054/21, 1056/21, 1060/21, 1064/21 :

List these I.As on **11.8.2022**.



(SATYA RANJAN PRASAD)  
MEMBER (TECHNICAL)



(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)